

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1746
ANSWERED ON:30.11.2009
PATENTS OF FOODGRAINS
Thakur Shri Anurag Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the patents has been granted/to be granted to the foodgrain crops produced in India specially red rice of Rohru, Himachal Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): No, Madam.

(b): Does not arise.

(c): In accordance with Section 3 (j) of the Patents Act, 1970, plants and animals in whole or any part thereof, seeds, varieties and species are not patentable.